

F.No. R-17/17/2022 - PRPP (RU-2)  
National Human Rights Commission  
[PRP&P Division; Research Unit-V]

Dated: 11-03-2025

**ORDER**

Consequent upon the acceptance of the resignation by the Competent Authority, **Dr Jitendra Singh Shunty**, who was serving as a member of the **Core Group on Human Rights Defenders and NGOs** in the National Human Rights Commission, is hereby relieved of his duties in the Commission with effect from the afternoon of **03.02.2025..**

2. Accordingly, the **Core Group on Human Rights Defenders and NGOs** is hereby revised and will now consist of the following members:
  1. **Dr. Mandakini Amte** – Lok Biradari Prakalp (LBP)
  2. **Ms Enakshi Ganguly** – Executive Director, Housing and Land Rights Network
  3. **Ms. Bhaswati Mukherjee** – Former Ambassador
  4. **Ms. Sunitha Krishnan** – Founder, Prajwala
  5. **Mr. Suhas Chakma** – Director, Rights and Risks Analysis Group (RRAG)
  6. **Mr. Sandeep Chachra** – Executive Director, Action Aid Association
  7. **Shri Ramchandra Kharadi** – National President, Vanvasi Kalyan Ashram
  8. **Shri Satinath Sarangi** – Consultant, Sambhavna Trust
  9. **Ms. Naseema Khatoon** – Founder, Parcham
  10. **Ms. Pushpa Girimaji** – Consumer Rights Activist and Senior Journalist
  11. **Ms. Aparajita Singh** – Senior Advocate, Supreme Court
  12. **Mr. Shah Aamir** – Advocate, Former Addt. Advocate General, High Court of J&K and Ladakh
3. The terms of reference and honorarium conditions for the Core Group remain unchanged.

  
(Sanjay Kumar)

Deputy Secretary (Research)

**Copy to:**

1. Sr. AO / DDO – NHRC
2. Members of the Core Group (as listed above)
3. Consultants (Research)

**Copy for information (through Notice Board – e-office):**

1. Sr. PPS to The Hon'ble Chairperson
2. PPSs to The Hon'ble Members
3. PA to The Secretary General
4. PS to Director General (Investigation)
5. PS to Registrar
6. PA to Director
7. In-Charge, HRD Focal Point
8. DD (M&C)
9. US (GA)/SSA/ Sr. A.O./ A.D.(P)/A.D. (OL)/SO (Coord.)/SO (Trg.)